Annexure – 4

Name of the corporate debtor: FOODCO DELICACIES INDIA PRIVATE LIMITED; Date of commencement of CIRP: 24.03.2022; List of creditors as on: 13.05.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

an financial creditors belonging to any class of creditors)
(Amount in ₹)

mod (N ₀ .
RIZWAN AHAMED KOTTILIL HOUSE, MANKAR AI, PALAKKA D 678613	Name of creditor
AADHAAR CARD NO. 6701 5023 4347	Name of Identification Details of claim creditor No. Date of Amoun receipt claimee
18,447,499 0 1,27,0 AS (INCLUDIN REFL GIN BA' INTEREST SHEE @ 9% PER ON 3	Details of claim received Date of Amount receipt claimed
99 DII DII ER	claim ed mount aimed
ECTED LEALANCE TAS	Details of claim received Date of Amount Amount of Claim Claim Claim receipt claimed claim claim covered by related guarantee party?
	Detai Nature of claim
ō	Details of claim admitted e of Amount Whether m covered by related guarantee party?
YES	Whether related party?
NO	% of voting share in CoC
NIL	Amount of contingent claim
NH.	Amount of Amount of any contingent mutual dues, claim not claim under any claim off
RS. 57,47,499.00 NIL	Amount of claim not admitted
	Amount of claim under verification
INTEREST NOT CONSIDERED AS THERE IS NO SUPPORTING AGREEMENT OR DOCUMENT FOR CLAIMING	Remarks, if any